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Government of India Ministry of Commerce & Industry Department of Commerce Directorate General of Foreign Trade Udyog Bhawan, New Delhi

Public Notice No. 36/2015-2020 New Delhi, Dated | November, 2021

Subject: Amendment in Appendix 1A of Foreign Trade Policy, 2015-20 - reg.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy (FTP) 2015-2020, the Director General of Foreign Trade hereby makes amendments in Appendix 1A of FTP -2015-20 by revising the territorial jurisdiction of the following Regional Authorities of DGFT:

S.No. Appendix 1A	nName of the Regiona Authority and addres	alExisting Territoria surisdiction	Revised Territorial Jurisdiction
13.	Foreign Trade 11/A Govt. M. S. Building Old City, Lal Darwaja	of Gujarat State excluding the areas which are under the jurisdiction of Regional Authorites a, Rajkot, Vadodara, Surant Development Commissioner KFTZ	the areas which are under the jurisdiction of Rajkot, Vadodara, Surat and Development Commissioner KFTZ.
16.	The Joint Director General of Foreign Trade Resham Bhavan 6th floor Lal Darwaja Station Rd Lal Darwaja, Varachha Surat, Gujarat 395008	(i) Surat (ii) Valsad and (iii) Dangs	Districts of Gujarat: (i) Surat (ii) Valsad (iii) Dangs (iv) Navsari and (v) Tapi

Effect of this Public Notice:

Navsari and Tapi districts of Gujarat have been moved from territorial jurisdiction of RA, Ahmedabad to RA, Surat with immediate effect.

Director General of Foreign Trade & Ex-officio Addl. Secretary to the GoI

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